

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-274(PB)/2019

IN THE MATTER OF:

Central Bank of India

...

Applicant/Petitioner

Vs

M/s. R.S Ingot and Billet Pvt Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. GP Madan, Mr. Vinod Chaurasia, Advs.

For the CoC

: Mr. Sanjay Bajaj, Mr. Rajat Prakash, Advs.

Mr. Ankur Mittal and Meera Murali, Advs.

ORDER

List on 17.02.2021.

Sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
Deepak Kumar